

speaking those Members only who are rushing towards you... (*Interruptions*)

[*English*]

MR. CHAIRMAN: Mr. Bhogendra Jha, kindly do not shout at the Chair. I am trying to go in as balanced a manner as possibly I can do. But the point is that you do not shout at the Chair; otherwise, I will take action against you. Kindly maintain discipline in the House. I am trying to go fairly by giving maximum chance... (*Interruptions*)

[*Translation*]

SHRI BHOGENDRA JHA: When you were on your legs, I resumed my seat. I have never pressed you by rushing towards the Chair. Please stop them... (*Interruptions*)

[*English*]

MR. CHAIRMAN: I request you not to shout at the Chair and maintain some discipline in the House. Otherwise, I would like to take action against you. Kindly do not force my hands. I am trying to be fair. I am giving maximum chance to the Members sitting on this side of the House. I am trying to accommodate some Members on this side also. The Speaker has given me a list of 60 Members. Everyone of them cannot be accommodated in the time available. If you have got any special circumstances, then kindly ask the Speaker to give priority to your point of view. Otherwise I will proceed according to what I think is fair, just and impartial. But I shall certainly not allow the discipline to go down so much that a Member starts shouting at the Chair. Kindly bear with me; I beg of you.

(*Interruptions*)*

[*Translation*]

MR. CHAIRMAN: Whatever Shri Bho-

gendra is saying will not go on record.

(*Interruptions*)*

SHRI VISHWESHWAR BHAGAT (Balaghat): Mr. Chairman, Sir, due to continued activities of the naxalites a vitiated atmosphere of fear and terror is prevailing in the whole Balaghat district of Madhya Pradesh. In the last month of October as Forest Officer's Jeep was set on fire by the Naxalites who subsequently looted the Jaunpur market etc. Due to their threats the markets are still lying closed. Despite all these mis-happenings, the Madhya Pradesh Government has not yet taken any effective step. Even today in Tehsil of Balaghat the common-life is totally disrupted and the people are living in fear and terror. Due to continued closure of the markets for the last one and a half months, the people are not getting even the essential commodities. The teachers are not going to schools. As a result the educational institutions are also lying closed. Both the officers as well as the citizens are completely terrorised there. Sir, through you, I would like to point out to the hon. Minister that despite such serious incidents the Madhya Pradesh Government has been adopting an indifferent attitude in this regard. So I urge upon the Centre to dismiss the Madhya Pradesh Government and to interfere in the matter to solve the prevailing problems immediately.

SHRI SURYA NARAYAN YADAV (Saharsa): Mr. Chairman, Sir, the Government of India has held talks with the Nepal Government twice or thrice in regard to construction of 3 high-level dams in the Terai region of Nepal. But no progress has yet been made in this regard. This time, the Prime Minister of Nepal, Shri Koirala with whom we have a congenial relation has arrived in India on a visit. So, through you, I urge the Government to hold fresh talk with him in regard to the construction of those 3 high level dams; because in the absence of these dams the loss of billions of rupees as

well as loss of human lives and property is being caused every year. Uttar Pradesh, some parts of West Bengal and eastern areas of Bihar are mainly affected by it. I once again demand from the Government of India to initiate the construction of those 3 high-level dams after holding talks with Shri Koirala.

MR. CHAIRMAN: Shri Bhogendra Jha.

SHRI BHOGENDRĀ JHA (Madhubani): Mr. Chairman, Sir, have I been given a chance, because I have insisted or otherwise, please tell me,....(Interruptions)...

MR. CHAIRMAN: Bhogendra Jha ji, as far as I know, on the basis of whatever experience I have, in Zero hour only such matters as of conflagration, storms or of terrorism are raised. If six trains of your area have been cancelled, you may meet the Minister of Railway. I do not see any proper reasons for raising this issue here. But if you are so crazy, you may speak very gladly.

(Interruptions)

SHRI BHOGENDRĀ JHA: Mr. Chairman, Sir, I am not crazy for speaking. I am saying just for maintaining the rule. It is my fifth term in the Lok Sabha but I have never rushed to the Chair for speaking. I was insisting to do away with such practice.

Sir, you say that this is not a serious issue I would like to let the whole House know about its seriousness. In north Bihar especially Mithilanchal is such an area where the rail facilities have always been on a continuous decrease. I do not know whether these facilities have been increased or not in other areas but I am very specific that the rail facilities have definitely decreased in Mithilanchal area. The people of that area have a complaint against the cancellation of 6 pairs of trains one from Samastipur to Nirmali, one from Samastipur to Lokaha Bazar, two from Darbhanga to Narkatiaganj and two from Darbhanga to Jainagar. Due to cancellation of these trains, the people are facing a lot of difficulty. They consider it as a revengeful

action against them, because the Congress lost all the seats in that area. Mr. Chairman, Sir, through you I would like to state that as per my information, the private bus-owners induce the railway officials to close trains so that they may run their own buses in a great profit. This is causing a great financial loss to the country. In such a densely populated area, the sudden cancellation of six pairs of trains is a matter of surprise. In the beginning it was said that this step was being taken in view of the anticipated disturbances due to reservation-stir. But there was neither any such danger nor is it at present. Even then those trains are going to be cancelled permanently. Sir, through you I would like to request the Government of India especially to the Home Ministry that it is not at all proper to cancel the trains in that area where the ruling party is defeated in the elections, because such types of action creates a lot of trouble to the people.

Secondly, it is also not good to Cause losses to the Railway which is a national property in connivance with the private bus owners. Sir, last year when our friend, Shri George Fernandes was the Railway Minister, Rs. 4 crores 9 lakhs no amount has been spent out of the allocated amount for the work between Samastipur and Darbhanga. The Government feels itself some what answerable to this House, it must clarify the reasons as to why it is having an apathetic attitude towards that region of Bihar. It is my request to spend the amount allocated last year for this region and to provide more grants if necessary so that the inconvenience and the difficulties of the people of that area may be reduced.

[English]

SHRI SRIBALLAV PANIGRAHI (Deogarh): Mr. Chairman, Sir, Thank you for permitting me to raise a matter of urgent and public importance.

The Government of Orissa has taken a lead in the whole of the country in the field of privatisation of public sector and state trading. The Chief Minister of Orissa has already